

**THE HIGH COURT OF MEGHALAYA  
SHILLONG**

**NOTIFICATION**

**Dated 13<sup>th</sup> November, 2017.**

**No. HCM.II/184/2015-Estt/4114:** Hon'ble the Chief Justice in exercise of the powers under Rule 7 (B) of High Court of Meghalaya Rules, 2013 is pleased to transfer and post the following Judicial Officers as under.

Sl. No.	Name	Present Posting	New Posting	Vice/Vacant
1.	Smti Kerpa Meida L. Nongbri	Joint Registrar, High Court of Meghalaya, Shillong	Assistant Sessions Judge, Shillong	Smti. Dashalene R. Kharbteng (on promotion)
2.	Shri. Isormon Rymbui	Chief Judicial Magistrate, Tura	Chief Judicial Magistrate, Shillong	Smti. Barisuk Khriam (on promotion)
3.	Shri. Febroneous S Sangma	Chief Judicial Magistrate, Jowai	Chief Judicial Magistrate, Williamnagar	Shri Marba Skhemlon (on promotion)
4	Smti Benietta Majaw	Assistant Registrar-cum-OSD, High Court of Meghalaya, Shillong	Judicial Magistrate, Shillong	Smti. Anjeline Matti Pariat (on promotion)

The above named Judicial Officers shall join their respective place of posting/ transfer within seven days from the date of issuance of this Notification.

Whereas Smti Benietta Majaw is allowed to join her place of posting on her return from training from LNJD, Delhi.

Also, the Chief Justice, High Court of Meghalaya is also pleased to order that until further orders Smti Basukshisha Kharbithai, Judicial Magistrate First Class, West Jaintia Hills District, Jowai shall hold additional charge of the post of Judicial Magistrate First Class, Amlarem.

**By Order,**

**REGISTRAR GENERAL**



**Memo.No. HCM.II/184/2015-Estt/4114A     Dated Shillong the 13<sup>th</sup> November, 2017.**

**Copy for information to:**

1. The Joint Registrar-cum-Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
2. The Private Secretary to Hon'ble Mr. Justice S. R. Sen, High Court of Meghalaya, Shillong.
3. The Private Secretary to Hon'ble Mr. Justice V. P. Vaish, High Court of Meghalaya, Shillong.
4. The Secretary to the Government, Law Department, Shillong with a request to issue necessary notifications as per applicable Acts, Rules and Regulations, etc.
5. The Accountant General (A&E), Shillong.
6. The Treasury Officer, Shillong/Tura/ Jowai/Williamnagar.
7. The District & Sessions Judge, Shillong/ Jowai/ Tura/ Williamnagar.
8. Smti Kerpa Meida L. Nongbri, Joint Registrar, High Court of Meghalaya, Shillong.
9. Shri. Isormon Rymbui, Chief Judicial Magistrate & Munsiff, Tura.
10. Shri. Febroneous S. Sangma, Chief Judicial Magistrate, Jowai.
11. Smti Benietta Majaw, Assistant Registrar-cum-OSD, High Court of Meghalaya, Shillong.
12. The Director, Printing and Stationery, Shillong for publication of the Notification in the next issue of the gazette.
13. The System Analyst, High Court of Meghalaya for uploading the same in the official web site.
14. Office file.

  
**REGISTRAR GENERAL**